(c) if no person belonging to these castes was selected what are the reasons thereof?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) to (c) A statement is laid on the Table of the House. (See below)

STATEMENT

1967-68---

(a) Scheduled Caste . . 1
Scheduled Tribe . , 4

1968-69 (as on date)-

Scheduled Caste . . Nil
Scheduled Tribe . . 4(Carried forward)

(b) Applications received 1967-68-

Scheduled Caste
Scheduled Tribe
Selected
Selecte

Applications\received 1968-69-

(c) Against 4 vacancies in 1967-68, only one Scheduled Tribe candidate appeared for interview but he was not found suitable.

PERSONS OF INDIAN ORIGIN IN SINGAPORE

*251. SHRI CHITTA BASU: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that persons of Indian origin in Singapore are being discriminated against by the Government of Singapore; and
- (b) if so, the steps taken or proposed to be taken by the Government of India in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) The Government of Singapore have assured us that there is no discrimination against them.

(b) Does not arise.

*252. [Transferred to the 7th August, 1968.]

PROPAGANDA ABOUT STARVATION DEATHS IN INDIA IN SOUTH-EAST ASIAN COUNTRIES

- *253. SHRI N. R. MUNISWAMY: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the Prime Minister, during her recent visit to the South East Asian countries, noticed persistent propaganda about the starvation deaths in India on account of food shortage; and
- (b) the steps taken by our Missions and Embassies there to counteract this propaganda; and with what results?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) A few articles critical of India have appeared in some newspapers in South-East Asian countries in recent months.

(b) Our Missions make use of all available media to counter such propaganda. They convey the true facts to the editors concerned and through their bulletins and otherwise, also try to keep the local Government concerned adequately informed of them.

†भारत सुरक्षा बल के साथ चीन में प्रशिक्षित नागाओं की मुठभेड़

*87. श्री राजनारायण : श्री एन० श्री राम रेड्डी : श्री अनन्त प्रसाद शर्मा :

क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि:

- (क) क्या यह सच है कि 7 और 9 जून, 1968 के दरम्यान बहुत बड़ी संख्या में नागा लोग चीन से प्रशिक्षण प्राप्त कर भारत लौटे और उनके व भारतीय सुरक्षा बल के बीच मुठभेड़ हुई; और
- (ख) यदि हां, तो इस मुठभेड़ का विवरण क्या है और सरकार ने भविष्य में इस प्रकार की घटनाओं की रोकथाम के लिये क्या प्रयत्न किये हैं:?

[†]Transferred from the 24th July, 1963.

†[CHINA-TRAINED NAGAS ENCOUNTER WITH Indian Security Forces

*87. SHRI RAJNARAIN: SHRI N. SRI RAMA REDDY: SHRI ANANTA PRASAD SHARMA:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is fact that a large number of Nagas returned to India between the 7th and the 9th June, 1968 after receiving training in China and there was an encounter between them and the Indian Security Forces; and
- (b) if so, what are the details of this encounter and what steps have been taken by Government to prevent such incidents in future?

वैदेशिक-कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्र **पाल सिंह)**: (क) तथा (ख) 7 जून, 1968 को कोहिमा के करीव 6 मील दक्षिण पश्चिम में चीन से लौटने वाले छिपे नागाओं और हमारी सुरक्षा सेनाओं के बीच एक मठभेड़ हुई थी। इन उपद्रवियों ने स्वचा-लित शस्त्रों से और राकेट छोडने के यंत्रों गोली चलानी शुरू कर दी। हमारी सुरक्षा सेनाओं ने जवाब में गोली चलाई और उपद्रवियों के ठिकानों पर हमाला किया। इस मुठभेड़ का ब्यौरा 25 जुलाई, 1968 को अतारांकित प्रश्न सं० 259 के उत्तर में सदन में दिया जा चुका है। बर्मा के साथ लगने वाली अंतर्राष्ट्रीय सीमा पर सूरक्षा के प्रबंधोंको और अधिक सुदृढ़ करने के लिए समुचित कदम उठाए गए हैं।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (SHRI (a) and (b): An encounter between the Underground Nagas who have returned from China and our Security Forces took place in an area approximately six miles South West of Kohima on 7th June 1968. The hostiles opened fire with automatic weapons and rocket launchers. Our Security Forces returned the fire and assaulted the hostile positions. Details of the encounter were given to the House in reply to Unstarred Question No. 259

on 25th July, 1968. Suitable steps have been taken to further strengthen the security along the international border with Burma.]

U. S. Immigration and Naturalisation ACT, 1965

*254. DR. BHAI MAHAVIR: Will the PRIME MINISTER be pleased to state:

- (a) whether the number of Indian students in the United States of America holding temporary visas and seeking change to American nationality has gone up considerably after the enforcement of the United States Immigration and Naturalisation Act, 1965;
- (b) if so, what is the total number of such cases to-date;
- (c) whether our Embassy in Washington receives formal intimation of each such case from the United States Government or from the Indian national himself; and
- (d) if not, whether Government propose to evolve a suitable procedure in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) This does appear to be the trend.

- (b) The figures available relate to the fiscal year ending 30th June, 1967. During this period a total of 1,826 Indians holding student visas changed their status from visitors to immigrants.
- (c) It is not incumbent either on the Indian student or the U.S. authorities to furnish formal intimation.
 - (d) The matter is being examined.

CONSTRUCTION OF A CONCRETE WALL BY PAKISTAN NEAR CHHAMB

*255. SHRI P. C. MITRA: Will the of DEFENCE be pleased Minister to state:

- (a) whether Pakistan is constructing a long eighteen feet concrete wall covering the whole border of the Pakistan occupied Jammu and Kashmir extending from southeast to south-west of Chhamb;
- (b) if so, when this construction work started and whether Government have taken any steps in the matter; and